

# THE HIGH COURT OF MANIPUR AT IMPHAL

## NOTIFICATION

Imphal, the 21<sup>st</sup> November, 2022

No. HCM/E-49/2018-Estt. *20255* : It is hereby notified that from 21-11-2022, filing of fresh cases on behalf of the state government and central government, in the High Court (in which the government is Petitioner/Appellant) shall be through e-filing in terms of the High Court of Manipur Electronic Filing (e-filing) Rules, 2022. However, filing of a fresh case electronically through the e-filing portal by a private party shall remain optional. Physical/hard copies of the pleading and originals of documents, along with payment acknowledgement of court fees submitted and accepted for registration of e-filed cases, shall be filed by the advocates and litigants on the same day of e-Filing at the filing counter of the High Court.

The e-filing will be done on the e-filing portal of the Hon'ble e-Committee, Supreme Court of India, the link of which is <https://filing.ecourts.gov.in/pdedev/>. This link is also available on the home page of the High Court of Manipur website.

The task of e-filing requires scanning and uploading the same on the e-filing portal with relevant data entry, which may be done by concerned persons from their home, office, or any other place.

For the convenience of learned Advocates and party in persons, the facility of scanning and /or e-filing shall also be made available on the e-Sewa Kendra counter in the High Court of Manipur.

By Order,

Sd/-

**(Golmei Gaiphulshillu)**

Registrar General

HIGH COURT OF MANIPUR

Imphal, the 21<sup>st</sup> November, 2022

Endt. No. HCM/E-49/2018-Estt. *20256-75*

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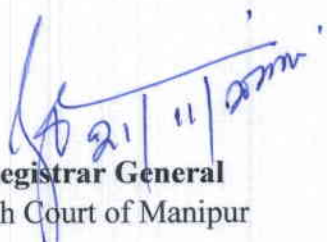
1. The Advocate General, Government of Manipur.
2. The Government Advocate, Government of Manipur.
3. The Deputy Solicitor General of India.
4. The Registrar (Judl.)/(Vigilance), High Court of Manipur.
5. The President, High Court Bar Association of Manipur. } *for kind information and*
6. The President, All Manipur Bar Association. } *circulation to the learned members*
7. The Joint Director, Manipur Judicial Academy.
8. All the Judicial Officers of Manipur.
9. The Joint Registrar (Judl.)/(Admn./PM&P), High Court of Manipur.
10. The Deputy Registrar (Accounts/Planning)/(Protocol)/(Admn.), Language Officer (Special Officer), High Court of Manipur.
11. The Principal Secretary to Hon'ble the Chief Justice, High Court of Manipur.
12. The Assistant Registrars/Sr. Private Secretary/Court Managers, High Court of Manipur

*-They are requested to inform the above notification to all the staff under them.*

13. The System Analyst, High Court of Manipur

*-for uploading the same to the official website.*

14. The Private Secretary to Hon'ble Mr. Justice M.V. Muralidaran, High Court of Manipur.
15. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
16. The Private Secretary to Registrar General, High Court of Manipur.
17. All Private Secretaries, High Court of Manipur.
18. All Superintendents/Stamp Reporter/Court Officers/Protocol Officer/Computer Programmer, High Court of Manipur  
*-They are requested to inform the above notification to all the staff under them.*
19. All Court Masters, High Court of Manipur.
20. Guard File/ Concerned File/ Notice Board.

  
**Registrar General**  
High Court of Manipur

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